

**Madras Handkerchiefs**

3473. } Shri Tangamani:  
Shri S. M. Banerjee:

Will the Minister of Commerce and Industry be pleased to state:

(a) the total export of Madras Handkerchiefs to African and other countries during the year 1957-58; and

(b) whether there is a proposal to take over the export trade of the same from private exporters?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**

(a) It is not possible to furnish this, as separate figures in respect of Madras Handkerchiefs, are not maintained.

(b) No, Sir.

**Export of Wooden Sleepers**

3474. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state the number of wooden sleepers exported to foreign countries during the last three years?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** Prior to January, 1957, exports of wooden sleepers were not shown separately in the trade classification of the country. Information regarding the number of sleepers exported is, therefore, not available. During the months January-November, 1957, for which figures are available, there were no exports of wooden sleepers.

**Employment Exchanges**

3475. **Shri Daljit Singh:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of Employment Exchanges opened in Punjab State so far;

(b) the number of registered candidates in each at present;

(c) the number of persons provided with jobs so far; and

(d) the number of persons belonging to Scheduled Castes provided jobs among them?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) 18.

(b) The information is given below.

Name of Exchange	No. of applicants on the Live Register of each Exchange as on 31st March, 1958.
1. Ambala	5,617
2. Amritsar.	4,121
3. Bhatinda.	870
4. Dharamsala.	2,976
5. Ferozepore.	2,280
6. Gurdaspur.	3,029
7. Gurgaon.	1,780
8. Hissar.	1,142
9. Hoshiarpur.	2,427
10. Jullundur.	3,583
11. Karnal.	2,528
12. Ludhiana.	2,535
13. Narnaul.	540
14. Patiala.	2,828
15. Phagwara.	474
16. Rohtak.	2,174
17. Simla.	2,264
18. Yamunanagar.	854
TOTAL	42,022

(c) 1,06,376 during January, 1953-March, 1958.

(d) 27,929.

**Plantago Ovata Husk (Sat Isabgol)**

3476. **Shri P. B. Patel:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and the value of Plantago Ovata Husk (Sat Isabgol) exported from the year 1951 upto the 31st March, 1958 country-wise;

(b) its production during the same period year-wise;

(c) the names of places in India where it is produced; and

(d) the steps taken to encourage its cultivation and also its use in industries in India?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix VIII, annexure No. 157].

(c) Siddhpur, Patan, Unjah and Palanpur in the Bombay State.

(d) No steps have been taken in this regard so far.

### Fragmentation of Land Holdings

3476-A. Shri Hem Raj: Will the Minister of Planning be pleased to state the names of the States which have enacted laws for preventing fragmentation of agricultural land holdings by partition, inheritance or transfer *inter-vivos* after consolidation?

The Deputy Minister of Planning (Shri S. N. Mishra): (1) In the following areas, provision has been made for consolidation of holdings as well as for prevention of fragmentation:

Andhra Pradesh	Telangana area
Bihar	
Bombay:	former Bombay area.
	Marathwada area.
Madhya Pradesh:	former Madhya Pradesh area.
Mysore:	Karnataka area. Bombay area.
Orissa	
Rajasthan	
Uttar Pradesh	
Delhi	

In these States, the provisions relating to prevention of fragmentation apply to all lands.

(2) In Punjab (including Pepsu), there is a provision for the prevention of fragmentation only in areas where the consolidation operations have taken place.

(3) In Bhopal, Madhya Bharat and Vindhya Pradesh (Madhya Pradesh), Saurashtra (Bombay) and Assam, provision for the prevention of fragmentation has been made. There is, however, at present no provision for the consolidation of holdings.

NOTE: The above statement is based upon information available. However, State Governments have been requested to supply information upto-date and additional information, if any, will be placed on the Table of the Lok Sabha as soon as it is received.

### Railway Quarters

3476-B. { Shri Karni Singhji:  
Dr. Ram Subhag Singh:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the provision made for the year 1957-58 under the Low Income Group Housing Scheme on the Northern Railway, giving its allocation Division-wise;

(b) the actual amount utilised, Division-wise, during the said period against the above allotment; and

(c) the number of applications received in the Bikaner Division for such grants and the number sanctioned?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) to (c). The Low Income Group Housing Scheme is administered through the State Governments and Union Administrations, to whom annual allocations of funds are made. No separate allocations are made to the Northern Railway or any Division thereof.

### Rent for Hired Accommodation for Government Offices

3476-C. Shri H. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state the amount paid by the Union Government in 1957-58 on the buildings rented by it throughout the country?